

:
ITEM NO.3

REGISTRAR COURT.1

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.NO.1-2 IN R.P.(C)NO.D1634/2012 IN CIVIL APPEAL NO(s).4211 AND 4209 OF
2004

BEFORE THE REGISTRAR S.G. SHAH

HARYANA HOUSING BOARD & ANR.

Appellant (s)

VERSUS

ISHWAR DASS NASSA & ORS.ETC.ETC.

Respondent(s)

Date: 17/07/2012 This Appeal was called on for hearing today.

For Appellant(s)

Mr U.K.Shandilya, Adv.
Mr.R.D.Upadhyay,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

The ld. Advocate for the petitioner in Review Petition has to serve
copy of an application to discharge earlier Advocate to the concerned
Advocate, Mr T.V.George.

List again on 30.7.2012.

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|(S.G.SHAH)
|REGISTRAR

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hj